RAILWAY LINES IN MADHYA PRADESH

*170. SHRI SWAISINGH SISO-DIA. Will the Min ster of RAILWAYS be pleased to state

- (a) whether it is a fact that Madhya Pradesh has the nummum length of railway lines in the country as compared to its area and population; and
- (b) if so, what are the steps taken by Government to provide more railway lines in that 'tate during the current year?

THE MINISTED OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Intormation about the length of railway lines is not compiled State-wise but only railway-wise. Particulars of route kilometres open of 31st March 1968, lines under construction etc., are given in Statement 8 of the Supplement to the Report by the Railway Board on Indian Railways—Statistical Statements—1967-68, copies of which are available in the Library of the Parliament

(b) Railway construction is not planned or undertaken on any State-wise or region-wise concerts, but on the needs of overall development in the National interest. The proposals for new lines to be constructed du ing the 4th Plan have not yet been finali ed, and it is too early to say which new lines, if any, will be taken up in Madhya Pradesh during the current year.

भिक्षावृत्ति को समाप्त करने की योजना

*171. श्री जगदम्बी प्रसाद यादव : क्या विधि तथा समाज कत्याण मंत्री यह वताने की कृपा करेगे कि तथा देश से भिक्षावृत्ति को समाप्त करने की कोई विशेष योजना मरकार के विचाराधीन है, यदि हा, तो योजना का व्यौर क्या है और इस दिशा में सरकार को अब तक कितनी सकत्त प्रिती है?

†[SCHEME TO ABOLISH BEGGING

*171. SHRI J. P. YADAV: Will the Minister of LAW AND SOCIAL WEL-FARE be please I to state whether there is any spec al scheme under Government's consideration to abolish begging in the country; if so, the details of the scheme and the extent of success achieved by Government in this connection so far?]

विधि मंत्रालय तथा समाज कल्याण विभाग म राज्य मंत्री (डा॰ श्रीमती फूलरेनू गुहा) : जीन नहीं । प्रश्न नहीं उठता।

to Questions

†[THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHULRENU GUHA): No, Madam. Does not arise.]

PROGRAMME TO RELIEVE OVER-CROWD-ING IN TRAINS

'172. SARDAR HARCHARAN SINGH DUGAL: Will the Minister of RAILWAYS be pleased to state.

- (a) whether it is a fact that Railway Board has recently taken up a programme to relieve overcrowding in trains; and
- (b) if so, the details thereof and the action proposed to be taken thereon?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Yes, Madam.

(b) On those sections where the review has revealed overcrowding, additional train accommodation is being provided by introducing additional trains, extending the run of existing trains, augmentation of loads by dieselisation electrification etc.

In addition to 47 trains introduced/ extended with effect from 1-4-69, we have since introduced/extended an additional 20 trains.

The loads of 40 trains on the broad gauge and 38 trains on the metre gauge have also been augmented by one to three coaches wherever necessary and feasible.

The continuing programme to relieve overcrowding envisages introduction of additional new trains like the Bhubaneswar-New Delhi Express service, an Express train between Lucknow and Kathar, an additional Express train on the Madras-Madural metre gauge route, etc., apart from dieselisation of 57/58 Bombav-Amritsar Expresses between New Delhi and Itarsi and other trains, depending upon the availability of requisite resources.